

ITEM NO.29

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

IA 110919/2019, 110921/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 18871/2019

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING

IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-03-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Four weeks time, is granted to the sole respondent, to file counter affidavit.

Thereafter, the matter be processed for listing before the Hon'ble Court, as per rules.

PAVANESH D.
Registrar

MG